ANNEXURE-4

Name of the corporate debtor; M/s Independent TV Limited;
Date of commencement of liquidation: 17.03.2023;
List of subdebbdors as on 0.2.07.2025

List of Operational creditors (Employees)

_				Details of c	Details of claim received		Details of claim admitted	dmined								(Amount in ₹)
N SI	Name of authorised representative, if any	Name of employee	identification No.	Date of receipt	11 2	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of Claim Disbursed	Amount of Claim Balance	Remarks, if any
_	VENKATA S GARAPATI	Siddhesh Nandkumar Patckar			181800	181800	181800	Employee	0.65			0	•	87,918.00	93,882,00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. From D and declaration is not signed. Employee resigned w. 6.1.8.07.2019. Full Salary taken for April to June 2019 & Part of July 2015, calculation of salary is based on Pay slip May Full Salary taken for April to June 2019 & Part of July 2015, calculation of salary is based on Pay slip May
2	VENKATA S GARAPATI	Ashish Acom		11.04.2023	822002	530353	822002	Employee	19			291649		256,479,00	273,874.00	On chirn received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Form D and declaration is not signed. Leave without pay (LWP) was based to employee w.a.f 15.07.2019, Half allary received by employee for month of Salary April 2019. Half salary received by employee for month of Salary April 2019.
3	VENKATA S GARAPATI	Atul Mishra		16.04.2023	2858814	1215000	2858814	Employee	4.34			1643814		587,574.00	627,426.00	Claim Admitted, TDS Rc, 9,25,9641 claim has been rejected as the same will be consdiered with Govt. Tax Liability by IP.
•	VENKATA S GARAPATI	Mukesh Kumar Bharadway			384639	179371	384639	Employee	0.64			205268		86,744.00	92,627.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Leave without pay (LWP) was issued to remployee w.e.f 21.06.2019. Full Salary admitted for April & May & Part of June 2019, calculation of salary is based on CTC breakup received from employee.
A	VENKATA S GARAPATI	Vipin Garg		21 //4 2022	010233	200000					12000	20000				upportings found
		Manish Jain		a to over any and	Owner	201033	3222440	Employee	1,03			193862	,	139,226,00	148,669.00	No. Laim received during Liquidation Process, request to considered the same as CIRP. No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR. Process:
					383750	189888	383750	Employee	0.68					91,830,00	98,058,00	Leave without pay (LWP) was issued to employee w.a.f 21.06.2019. If Salary admitted for April & May & Part of June 2019, calculation of salary is based on CTC breakup received from employee. Travel claim admitted of 8s. 21,138/- as same is entered in Books of accounts, rest rejected as no
7	VENKATA S GARAPATI	Kavita Verma		27.03.2023	400716	35821	400716	Employee	0.14			364895	,	17,323.00	1 DO 8667 NT	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. during CIR Proces. Employee resigned and relieved by CID w.s.f 72-07-2019. TOS-76.3.3.8.455 claim has been rejected as the same will be considered with Good Tax liability by IP. 35.8.21/- was claimed by employee as is admitted, as the same is documented by salary slip attached.
×	VENKATA S GARAPATI	Vishal Handa		16.04.2023	1161328	889815	1161328	Employee	3 18			271513		430,315.00	459,500.00 €	Claim admitted and interest portion is rejected being no proof of evidence supporting thereof.
٠	VENKATA S GARAPATI	Anju Singh	r		92414	87184	92414	Employee	0.33			5230	,	42,162.00		No claim or mail received during liquidation process, the refore, we consider claim as filed during CIR Frocess. Employee retigned w. as 102-01-2019 8 if ropy structured w. as 102-01-2019 18 if ropy structured w. As 102-01-2019 18 if ropy structured w. As 102-01-2019
10	VENKATA S GARAPATI	Shweta Kumar		11.04.2023	233500	124000	233500	Employee	0.44			109500		59.966.00	64.034.00 S	No claim received during Equidation Process, only mail received to request for consider the same as filed during CIR Proces. Strock IVP was isound on Tribin July 2020, hence salary is being considered till 15th July 2020, Worke pay it rejected, net amount admitted.
=	VENKATA S GARAPATI	Yograj Chauhan	,	16.04.2023	546]69	288658	546169	Employee	1.03			257511		139, 595,00	149,063.00 H 149,063.00 F 17	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Leave which or pay (LIMP) was isoued to employee w.e.f. 15.07.2019. Half salary received by Employee for April 2019. Full Salary seminated for May & June 2019, Part for July 2019 (LIMP), calculation of salary is based on CTC breakup received from employee. Travil Calina is admirted upo 36.5791, as emerced in Books.
IJ.		Akshoy Pandviya	*	05.04.2023	340420	305155	349420	Employee	1.09			35265		147.573.00	157,582,000 Ca	April-3.5,625 (Claim form), Full admitted May, June , July & August (962,500). Cloublation of Stafey is based on TC breakup received from employee. Travel claim a shimited \$9500, being amount entered in based of accounts, balance rejected.
13		Arroop Methan		v.	3()9548	164335	309548	Employee	0.58	,	*	148213	*	79,472,00	84,863.00 Ar	No claim or mall received during liquidation process, therefore, we consider claim as filed during CIR Process. Apriles, 198833- May Rs. 95833- Flome 67083 (21 days in Juine LWP was given in 21.06.2019. Amount received in Bank externent: Rt. 114790 in May 2019. Calculation of Staby is based on Staby this given upon March 2019.
T	VENIGATA S GARAPATI	PANDE KUNT	Ser.		250731	129897	250731	Empleyee	046			120834		62,818,20	67,079.00 Fo 53,079.00 Fo	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Frocess. Frocess. Salary slip not visible properly. Salary slip not provided, calculation sheet not give Termination letter/Resignation letter not given to determine send of employment.
	O.	* [IP-N00333] * 2017-18/10911 =	onal *													
		They Profe	1300													

(Amount in ₹)

														/EEEDUN-di		
No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Claim form not agreed, Salary slip for April to Sep not provided, Amount calculated as per March Slip.	81,634.00 Cla	76,449.00		1917	+		0.57	Employee	16KKKKO	158083	ENNROPE	08 04 2023		TO THE STATE OF TH	Qu)	37
It to claim received during Liquidation Process, only mail received to request for consider the same as flied during CIR Proces. Form D mot Signed, Declaration Signed, Calculation Sheet not provided, Salary as per salary slip for April, mav,jun,jul, considered, For Aug, salary considered as per July slip.	81,713.00 For Apr	76,523,00		41764			0.57	Employee	200000	158236	200000	04.04.2023		NOVEMBER STRANG	VENKATA S GARAPATI	36
85, \$453 being claim for travel expenses after adjusting tally balance rejected as no supporting provided	120,166.00	112,533.00		5453			0.83	Employee	238152	232699	238152	24,03 2023	,	NAT SUBJECT	VENEATA & GARADATI	35
Claim addmitted, Travel Claim as entered in tally admitted	165,734.00 Cla	155,207.00		26262			1.115	Employee	347203	320941	347203	03.04.2023		AND SHELLAND	VENEATA S GARAPATI	32
No claim neceived during Liquidation Process, only mail received to request for consider the same as flied during CIR Proces. 82 3070425 is accepted by Vimiesh Yadav HR ITVL via mail did 20.4eb 2019, mail attached, no records found in books of account of CID.	158,558.00 Rs	148,487.00		0			1.10	Employee	307045	307045	307045	23.03.2023		RAHII IAN	VENKATA S GARAPATI	
Ordim reserved during Liquidation Process, only mail received to request for consider the same as filed during Elife Process. Claim addressed	27,917,00 du Cla	26,143,00		c		39.	0.19	Employee	54060	54060	54060			PATIL PARENDRA	AEMANIN'S GARABAH	32
No claim reserved during Liquidation Process, only mult received to request for consider the same as filed during CIR Proces. Claim addmitted	275,139,00 du	257,664,00		0			1.90	Employee	532803	532803	532803	27.03.2023		MOKESH SURANA	VENEATA S GABADATI	F
Claim addmitted	19,776.00	18,519,00		0			0.14	Employee	38295	38295	38295	15.04.2023		SONII A VII I HAL SALVE	VENEZATA S CARADATI	30
No claim or mait received during liquidation process, therefore, we consider claim as filed during CIR Process. ADMITTED AS PER NICLY GROER	267,404.00 Pr	250,420.00	,	0		- 4	1.85	Employee	517824	517824	517824	ı		VIVEK GARG	VENRATA S GARARATI	29
No claim or mall received during liquidation process, therefore, we consider claim as filed during CIR. Process. ADMITTED AS PER NCLT ORDER	822,534,00 Pr	770,289.00		0			5.69	Employee	1592823	1592823	1592823			NEHA DAMANIA	VENKATA S GARAPATI	28
Supporting for Rs 40488 not found	77,208,00	72,304.00		40488			0.54	Employee	190000	149512	190000	16.04.2023		NAVEEN VISHWAKARMA	VENKALA S GAKAPATI	27
No claim received during Equidation Process, only mail received to request for consider the same as filed during CIR Proces. Salance as per tally 6 more than the amount claimed by Employee	206,560.00 dt	193,440,00		0			1.43	Employee	400000	400000	400000	27.03.2023	1	ANKUR SHARMA	VENKATA S GARAPATI	26
Claim admitted, interest portion is rejected being no proof of evidence supporting thereof.	586,493.00 CI	549,240.00	*	422626	,		4.06	Employee	1558359	1135733	1558359	14.04,2023		AJAY KUMAR RATHOR	VENKATA S GARAPATI	72
No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. As per Claim Full & Final Amount as agreed by Company attached. As per Tally Balance is NIL.	675.314.00 A	632,421,00					4.67	Employee	1307735	1307735	1307735			OCCUPANT OF MUNICIPALITY	THE STATE OF THE S	2
Claim admitted	1,579,463.00	1,479,140.00	,	0			10.93	Employee	3058603	3058603	3058603	31.03.2023		VAVISVANSTANA	VENEATA & GARADATI	23
No claim or mail reschied during liquidation process, therefore, we consider claim as filed during CIR Process. I claim a similated for May 2019 as per resignation letter attached. Contradiction between two FORM D send by claim, Bank statement required for salary receipt.	8,006.00 C	7,498.00		01436			0.05	Employee	80000	15504	80000				Crysta and Control of the Control of	lt .
letter dated 30th Aug 2019	142,288,000 k	11/0/11/00					0.00							Shrikant G Sawant	VENKATA S GARAPATI	T
Form D not signed. ClaimAdmitted from April 19 to August 19, Last date of working taken from Acceptance of resignation		117.611.00		156801			0.87	Employee	400000	243199	400000	02.04.2023		Shraddha Patil	VENKATA S GARAPATI	21
Claim admitted	137,711.00	128,964.00	,	0	,		0.95	Employee	266675	266675	266675	02.04.2023		Lavu Appa Anavkar	-	20
No claim or mail received during fluidation process, therefore, we consider claim as filed during CIR Process. Starp Admitted for full June 2019 & upto 26.07, 2029. Documents required for stalary pending in Month of May 2019.	26,164.00 F	24,502.00					81.0	Employee	\$4000	50666	54000			Augustin Arinter		- 5
No claim received during Liquidation Process, only mail received to request for consider the same as fined during CR Proces. Travie expense skiens sentered in Books Rs. 6037.	101,918,00	94,602.00		22799			0.70	Employee	218419	195620	218419			Hussun Ghouse		18
April-Rs. 187500+ May Rs. 250000 + June 175000 (21 days in June.LWP was given in 21.06.2019. Salary slip for June also attached Calculation of salary slip steed on Salary slip given up to June 2019. April 2019 salary calculated as per Form 3 Field in NCLT. Calim of Full and Final admitted as per HR mail and F&F tatakement attached. Clarification required if E&F email was issued on 23 April , 2019, how salary slip was issued for Month of May June 2019.	530,593.00	496,892.00		825000			3.67	Employee	1852485	1027485	1852485	16.04 2023		Deepsk Vasudeva		5
No claim or mail received during liquidation process, therefore, we consider claim as filled during CIR Process. Salary is considered till October 2019 as the same is entered in Books of Accounts. Payment made to employee till October has been deducted. No termination letter / Resignation letter / Salary tilp given as a proof of employment till March 2020.	129,101.00	120,901.00		295557			0.90	Employee	\$45559	250002	545559			Bren Bhari Bhanja		16
No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. 183.938.00 Salary for Feb 2020 rejected as no salary slip is provided, neither it is entered in Books of Accounts.	183,938.00	172,255.00	•	60417	V		127	Employee	416610	356193	416610			Alpit Mathur		155
					AND LINES.							-			THE REAL PROPERTY OF THE PARTY AND THE PARTY	1

252084.5 389585	Employee	0.90		137500.5	- 35	121,908.00	130,176,50	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Salary Sis for Anni-Aug not provided, Termination after LWP notice.
								And the same of th
125000 125000	Employee	0.45		0		60,450.00		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Claim Admitted
229165.5 \$20831	Employee	0.82	,	29166	5.5	110,824,00	118,341.50	The employee was joined on 18.02.2019, Leave Without Pay(LWF) scheme was mentioned on Termination letter. (We found several LWF) given to employee w.e. #1.5.07.2019, but the same is not Termination letter. (We found several LWF) given to employee w.e. #1.5.07.2019, but the same is not provided by Javen Kunnfuny be asked for, full salary spinked from MAV 3. June 2019, 8.0.2033/. admitted for m/o April 2019 as claimed by Employee, Part of salary for July 2019 admitted as per LWF
398793 398793	Employee	16		0		192,856.00	205,937,00	No claim received during Liquidation Process, only mall received to request for consider the same as filed during CIR Proces. Amount admitted
91863 91863	Employee	0.33		0		44,425.00	47,438.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process.
662140 682707	Employee	2.37		2056	,	320,211,00	341,929.00	outwork comment. No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Being 8, 2055/1-4, as one Provisional For fire notice and of an area.
145415 175000	Employee	0.52		2958		70,323,00	75,092.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR. Process. Frocess. From D not Signed, Declaration Signed, Calculation Sheet not provided, Salary as per salary slip for permitted that the provided salary size of the provided specific provided.
110226 2501994	Employee	0.39				53,305.00		Claim admitted and interest portion is rejected being no conclusive proof of evidence.
97777.6 281100	Employee	0.35		183322		47,285.00		No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Resigned on 16.05.2019, under probation, Notice period 1 month Salary which is rejected
				342879				No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR
439506 782385	Employee	157				212.545.00	226,961,00	Process. As per Bank statement Salary for April 2019 received 50%, and on 15.07.2019 Tempatrery suspension strateoff, WP) so, April 30%, May, June full, July 50% salary considered. Travel claim of %s 94785 (as per tally 64506) accepted, Balance rejected.
177644 177644	Employee	0.64		0		85,909.00	91,735.00	No claim received during Equidation Process, only mail received to request for consider the same as filed claiming CIR Process.
178125 428125	Employee	0.64		250000		86,141,00	91,984.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. The employee's Content Allignment Manager, Claim salary up to Feb 2020, Salary Sips not submitted
1129189 2153478	Employee	4.04		102428		546,976,00	583,113.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Process. Pr
1145837 1145837	Employee	4.10		0		554,127,00	591,710.00	Claim Admitted
2159259 2503553	Employee	7.72		344294		1,044,218.00	1,115,041,00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Documents required: Salary slip/attendence for Nov 2019, Termination/Resignation/Fire letter required.
1383330 3155800	Employee	4.95		1772470		668,978.00	714,352.00	As per bank statement Salary cleared up to March, 2019. Salary due from April 2019 to feb 2020 considered. Paymont received after April 2029 (100000+158333+100000)-358333/; Froef for Travel Claim not found for Rs 2020004-402000019.
52000 253000	Employee	61.0		200000		25,147.00	26,853.00	No claim received during Liquidation Process, only mail received to request for consider the same as filed during (IR Proces. Documents Required: Transfer of Employement, Salary Slips for April, May.
376997 376997	Employee	135		0		182,316.00	194,681.00	No daim received during Equidation Process, only mall received to request for consider the same as filed ourne CR Proces. CAMA ADMITTED CAMA ADMITTED
156366 177600	Employee	0.56		21234		75,619.00	80,747.00 d	No claim recoved during Liquidation Process, only mail received to request for consider the same as filed during CR Proces. Growth CR Proces.
40753 511988	Employee	0,15		471235		19,708.00	71,045.00 E	No chim or mail received during liquidation process, therefore, we consider daim as filed during CIR. Process. Claim Form D is not signed and incomplete, Appointment in pantel, Service Transfer letter required, Salary Silo read, Bank Statement Required, Termination letter/Reagnation Letter/Frif required
910554.9 1009734.9	Employee	3.26		08166		146,044	470,216,90 D	No claim received during Equidation Process, only mail received to request for consider the same as filed during CIR Proces. Documents Required: Appointment letter in parieti, salary slip required, Transfer of Service letter read.
109036 110000	Employee			964		52,730.00	56,306.00 d	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Claim Admitted
54000 216000	Empkoyee			162000		26,111.00	27,886.00 ds	No claim received during Liquidation Process, only mail received to request for comision the same as stiled during CR Proces. No Proof of Calam provided, Hende Tally balance Accepted.
		5 \$20831 Employee 5 \$20831 Employee 6 \$250830 Employee 6 \$2501994 Employee 6 \$2501994 Employee 6 \$2501994 Employee 1175644 Employee 22503553 Employee 2353478 Employee 2350500 Employee 2153478 Employee 2153478 Employee 2153478 Employee 21534837 Employee 2153498 Employee 2153600 Employee 2167600 Employee	5 \$ \$250831 Employee 0.45 3 \$ \$250831 Employee 0.82 3 \$ \$250831 Employee 1.43 3 \$ \$1863 Employee 0.33 6 \$ \$25077 Employee 0.33 6 \$ \$251994 Employee 0.39 6 \$ \$251984 Employee 0.40 1148837 Employee 0.64 117660 Employee 4.40 127600 Employee 0.49 \$11988 Employee 0.26 \$119000 Employee 0.26 \$119000 Employee 0.39 \$110000<	125000 Employee 0.45 .	125000 Employee 0.45	00 125000 Employee 0.45	20 125000 Employee 0.45 201663.5 201663.5 3 5505611 Employee 0.02 201663.5 <td< td=""><td> 125000 Employee 0.45</td></td<>	125000 Employee 0.45

61 VEN TO SEE TO VENKATA S GARAPATI SIDDARDHA BATTU 15.04.2023 42664010.9 27973100 1117444 520831 229165.5 42664010.9 1117444 520831 Employee Employee 100.00 0.82 1 22 14687576.9 291665.5 777479 13,527,789.00 14,445,311.00 110,824.00 No claim or mail received during liquidation process, therefore, we consider claim as fixed during CIR Process

175,338.00 Complete calculation Sheet not provided, As per the salary Silp from April to aug salary considered, Rs 50000 received on Oct 2019 from . Employee claiming salary up to Feb 20 but no proof of working provided for the period step-Feb

Claim admitted and Rs. 2,91,665.50 rejected being no proof of evidence.

Anup Kumar
Liquidator of Ms. Independent TV Ltd.
Liquidator of Ms. Independent TV Ltd.
IP Regd. No. IBBI/IPA-002/IP-N0033/2017-18/10911
734, Lawyers Chamber Block, Western Wing,
Tis Hazari Court, Delhi-110054
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